

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

RST.A (IBC)/10(CH) 2024, IA(IBC)/1030(CH) 2024
In
CP(IB) No. 58/Chd/Chd/2021
(Disposed of on 09.01.2024)

IN THE MATTER OF:

Star Metaware India Pvt. Ltd.

...Petitioner

Vs.

Power Chem Plast Ltd.

...Respondent

Under Section: 9, IBC 2016, R 48 NCLT, R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

01.05.2024

Pooja

-Sd/-
Court Officer